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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 400/2017 With Co. Appeal No. 61/252/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Sandeep Kumar Chapra.

(Win Life Medicare Pvt Ltd)

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VIJANZSH ATRIE

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18 ap el/ant

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2.

ORDER

Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Heard arguments of Learned Counsel for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.